



LEGISLATIVE ASSEMBLY OF GOA

The Goa Mundkars (Protection
from Eviction) (Amendment)
Bill, 1990.

(Bill No. 8 of 1990)

(As passed by the Legislative Assembly of Goa
on the 2nd day of August, 1990)

The Goa Mundkars (Protection from Eviction)
(Amendment) Bill, 1990
(Bill No. 8 of 1990)

A
BILL

*further to amend the Goa, Daman and Diu Mundkars
(Protection from Eviction) Act, 1975.*

Be it enacted by the Legislative Assembly of Goa
in the Forty-first Year of the Republic of India as
follows: —

1. *Short title and commencement.* — (1) This Act
may be called the Goa Mundkars (Protection from
Eviction) (Amendment) Act, 1990.

(2) It shall come into force at once.

2. *Amendment of section 29.* — In sub-section (7)
of section 29 of the Goa, Daman and Diu Mundkars
(Protection from Eviction) Act, 1975 (Act 1 of
1976), the words “and also in the local newspapers”
shall be omitted.